

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH

CORAM: SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.08.2019**

NAME OF THE PARTIES: Hargun P. Godhwani & Anr

V/s

Godhwani Brothers India Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 97 OF COMPANIES ACT, 2013.

ORDER

54. C.P. 4429/MB/2018

At the request of Counsel for the Petitioner, List this matter on
04.09.2019.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)